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Title: Regarding infringement on sovereignty of India by USA in connection with its bilateral relationship with Iran.

SHRI RUPCHAND PAL (HOOGHLY): Mr. Speaker, Sir, we have been noticing for quite some time that The United States of America is pressurizing India on how India should conduct its bilateral relationship with Iran. It has been pressurizing India not to proceed with Iran-Pakistan-India Gas Pipeline Project and the latest incident is the audacious and arrogant observation made by the US Deputy Secretary that during the ensuing visit of the Iranian President – the Indian Spokesperson has objected to that and given the right rebuff, of course – how India should conduct itself in its bilateral relationship with Iran, how the Iranian President should be treated etc.

MR. SPEAKER: That has been ignored.

SHRI RUPCHAND PAL : Sir, this is an infringement on our sovereign position and on our sovereign right. So, we want a confirmed statement on the floor of the House denouncing this attitude of the US Deputy Secretary which has been reflected in his statement that has come out in the Press.

प्रो. विजय कुमार मल्होत्रा (दक्षिण दिल्ली) : महोदय, मैं सदन के सामने कहना चाहता हूँ कि दिल्ली में जो बस रैपिड ट्रंसपोर्ट कॉरीडोर की योजना है, वह बहुत निकम्मी है।...*(व्यवधान)*

MR. SPEAKER: Is it a Central matter or State matter?

PROF. VIJAY KUMAR MALHOTRA : This pertains to the Union Territory of Delhi.

MR. SPEAKER: That is a project of the Delhi Government.

PROF. VIJAY KUMAR MALHOTRA: It is funded by the Government of India.

MR. SPEAKER: I am allowing you to raise this matter since MPs are also affected.

...*(Interruptions)*

MR. SPEAKER: Thank you for your information, but it is not being recorded.

*(Interruptions) â€¦**